

234

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 36754-36798
/Genl./West/THC/2024


Dated, Delhi the 19/11/24

Sub:- Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State of NCT of Delhi Vs Tarif Singh).

Ref.:- Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Forwarded copy of Letter No. 37582-37593/R.R (Sessions)/South/Saket/2024 Dated 13.11.2024 along with its enclosure i.e. Mark 'A' (Record of 356 Cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year 2011 are identified by Record Room (Sessions), South District during the period w.e.f. 04.11.2024 to 08.11.2024 for weeding out) Bearing Diary No. 11306 Dated 16.11.2024 received, on the subject cited above, from Ms. Neha, Ld. Additional Sessions Judge – (SFTC)/Ld. Officer Incharge, Record Rooms, South District, Saket Courts Complex, New Delhi, with the request to send the information related to the pendency of Appeal/Revision, if any, of the Cases mentioned in the Mark 'A' (Record of 356 Cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year 2011 are identified by Record Room (Sessions), South District during the period w.e.f. 04.11.2024 to 08.11.2024 for weeding out) be sent to Record Room Sessions through Official E-Mail ID : rrst.ddc@gov.in within 15 days. If the reply not received in the stipulated time, it will be presumed that there is no Appeal/Revision pending of the Cases mentioned in the Mark 'A' (Record of 356 Cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year 2011 are identified by Record Room (Sessions), South District during the period w.e.f. 04.11.2024 to 08.11.2024 for weeding out) before your goodself Court, for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services, West District, Tis Hazari Courts, Delhi with the request to download Mark 'A' (Record of 356 Cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year 2011 are identified by Record Room (Sessions), South District during the period w.e.f. 04.11.2024 to 08.11.2024 for weeding out) from the Centralized Website of Delhi District Courts or from LAYERS for immediate compliance/necessary action.
2. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Officer/Official to upload the same on the Centralized Website of Delhi District Courts as well as on the Website of West District.
3. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi to upload the same on LAYERS.


(Ajay Gupta)
District Judge (Commercial Court) -05/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

14
16/11/24

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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

No. 37582-37593/R.R (Sessions)/South/Saket/2024

Dated: 13/11/24

To,

The Ld. Principal District & Sessions Judges,
South District / South-East / New Delhi District PHC/ Rouse Avenue Courts/
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East
KKD/ Shahadra KKD/ South-West Districts Dwarka New Delhi.

Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in
Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.:- Letter/Endst.No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of
Delhi.

Respected Sir/Madam,

It is to apprise you that record of 356 cases in which all Criminal Appeals/Revisions, Complaint
Cases of Electricity Act for the year, 2011 in Record Room (Sessions), South District, identified during the
period w.e.f. 04.11.24 to 08.11.2024, have to be weeded out. A list of these files is placed at Mark 'A'.

It is, therefore, requested that concerned Officer/Official may please be directed to inform at the
earliest as to whether any appeal in respect of matters shown in Mark-A are pending before the Trial Court
or any other courts, so that the relevant record pertaining to such pending appeals may not be destroyed.

Branch In-Charge, R & I branch is directed to upload the Mark-A with this letter on *layers* to
onwards transmission to the Ld. Principal District & Sessions Judge to all District courts to circulate the
same to the courts of their district and confirmation be also sent to Record Room Sessions through
official e-mail id of rrst.ddc@gov.in within 15 days. If reply not received at the stipulated time, it
will be presumed that there is no Appeal/Revision or any other matter is pending before you.

This issues with the prior approval of Ld. Principal District & Sessions Judge, South
District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

(NEHA)

Addl. Sessions Judge (SFTC)
Officer-In-Charge, Record Rooms,
South District, Saket Courts complex,
New Delhi.

Encl. : Mark-A.

OIC / Genl. / w.

view

PD & SJ (w)
16/11/2024

							MARK 'A.
SL. NO.	CNR NO.	CASE NO.	CASE TITLE	DATE OD DECISION	DECIDED AS	GOSHWARA NO.	COURT NAME
1.	NA	TP(CRL) NO 17/11	C.B.I VS K.C.JHAKU &ORS	10.05.2011	WITHDRAW	891/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
2.	NA	CR NO 86/11	MITHUN BABBAR &ORS VS STATE	10.05.2011	DISMISSED	892/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
3.	NA	TP(CRL) NO 18/11	SUNIL ARORA VS SH.ISHNU SHARMA	11.05.2011	DISMISSED	893/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
4.	NA	CA NO 14/11	BIHARI SINGH &ORS VS BASU	11.05.2011	ALLOWED	894/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
5.	NA	CR NO 89/11	AMRIK SINGH & ORS VS STATE	11.05.2011	DISMISSED	895/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
6.	NA	CR NO 55/11	VARUN AGGERWAL &ORSVS STATE	12.05.2011	DISMISSED	896/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
7.	NA	CR NO 58/11	NEERAJ PAMNANI VS SMT.MADHU PAMNANI &ORS	12.05.2011	DISPOSED OFF	897/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
8.	NA	TP(CRL) NO 19/11	JAAN MOHAMMAD VS STATE	12.05.2011	DISMISSED	898/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
9.	NA	TP(CRL) NO 15/11	AJIT BHARDWAJ VS ARVINDEV SINGH	13.05.2011	DISMISSED	899/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
10.	NA	CR NO 15/11	SH.BARUN JAIN VS KULDEEP	13.05.2011	ALLOWED	900/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
11.	NA	TP(CRL) NO 22/10	VIVEK VS STATE & ORS	14.05.2011	DISMISSED	901/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
12.	NA	CR NO 52/11	MR.ARF VS JAMEELA BEGAM &ORS	16.05.2011	DISPOSED OFF	902/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
13.	NA	TP(CRL) NO 20/11	STATE VS ANIL @SONU &ORS	16.05.2011	DISMISSED	903/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
14.	NA	TP(CRL) NO 26/10	SANJEEV KHOKHA VS VIDYA SAGAR	16.05.2011	DD	904/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
15.	NA	CR NO 26/11	SH.AMARDEEP SINGH CHADHA VS SH.DESH RAJ	18.05.2011	ALLOWED	905/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
16.	NA	TP(CRL) NO 13/11	SACHIN SHOKEEN &ORS VS STATE	18.05.2011	WITHDRAW	906/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE

17.	NA	CR NO 96/11	DILIP @MONTU VS STATE	19.05.2011	DISPOSED OFF	907/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
18.	NA	CR NO 07/11	M/S META CHEM VS M/S CAPRICORN DATAMATIC PVT.LTD &ORS	19.05.2011	ALL.OWF.D	908/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
19.	NA	CR NO 38/11	ORIENT PAPER & INDUSTRIES LTD. VS ROHIT KUMAR JAIN	19.05.2011	DISPOSED OFF	909/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
20.	NA	CR NO 70/11	MAHPAL SINGH RAWAT VS STATE(NCT OF DELHI)	19.05.2011	DISMISSED	910/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
21.	NA	TP(CRL) NO 16/11	RAJESH KUSHWAHA VS STATE	19.05.2011	DISMISSED	911/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
22.	NA	CA NO 21/11	ROHNI KHULLAR VS J.C.BAJAJ &ORS	20.05.2011	DISMISSED	912/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
23.	NA	CR NO 46/11	PAWAN KISHORE DAWAR VS DEVINDER PAUL	20.05.2011	DISMISSED	913/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
24.	NA	CR NO 63/11	SUMAN SRIVASTARA VS INDER DEV PARSHAD SINGH	20.05.2011	ALLOWED	914/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
25.	NA	CA NO 31/11	LIAQUAT HUSSAN ABBASI VS MRS.IRAM KHALIL KHAN	20.05.2011	DISPOSED OFF	915/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
26.	NA	CA NO 30/11	LIAQUAT HUSSAN ABBASI VS MRS.IRAM KHALIL KHAN	20.05.2011	DISPOSED OFF	916/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
27.	NA	CR NO 110/11	RAM KUMAR PANCHAL VS AVDESH GUPTA (2) STATE	23.05.2011	DISPOSED OFF	917/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
28.	NA	CR NO 83/11	M/S URBAN THE DISIGEN WORKSHOP VS STATE & ANOTHER	24.05.2011	DISMISSED	918/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
29.	NA	CR NO 19/11	SH.RAM SINGH VS STATE	24.05.2011	DISPOSED OFF	919/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
30.	NA	CA NO 29/11	SH.GYANENDER VS STATE	25.05.2011	ALLOWED	920/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
31.	NA	CR NO 91/11	SHAHID ALI VS STATE	25.05.2011	DISMISSED	921/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
32.	NA	M NO 22/11	STATE VS SUBHASH CHAND	25.05.2011	CLOSED	922/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
33.	NA	CR NO 92/11	STATE VS RAJIV RANJAN RAO ETC	26.05.2011	ALLOWED	923/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
34.	NA	M NO 28/11	JITENDER SHARMA VS STATE	26.05.2011	DISPOSED OFF	924/F/2011	SH.R.K. GAUBA, DISTRICT

2

35.	NA	M NO 29/11	RAM GOPAL VS STATE	26.05.2011	DISPOSED OFF	925/F/2011	JUDGE/SE SH.R.K. GAUBA, DISTRICT JUDGE/SE
36.	NA	CR NO 88/11	SHAFIUDDIN VS STATE	27.05.2011	ALLOWED	926/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
37.	NA	CR NO 121/11	VILLAGE PUL PRAHLADPUR JAN KALYAN SAMITI (REGD) VS HARISH CHANDER ORS.	30.05.2011	DISMISSED	927/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
38.	NA	CR NO 104/11	MS.RUCHIKA DANDRIYAL VS M/S AVEE MEDISURG AGAENCIES	30.05.2011	DISPOSED OFF	928/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
39.	NA	CR NO 66/11	SATVINDER KUMAR VS NARENDER PARSAD	30.05.2011	DISMISSED	929/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
40.	NA	CR NO 64/11	SH.ASHOK KUMAR VS THE STATE	30.05.2011	DISMISSED	930/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
41.	NA	CR NO 57/11	MOHAMMAD AMJAD VS STATE	31.05.2011	ALLOWED	931/F/2011	SH.R.K. GAUBA, DISTRICT JUDGE/SE
42.	NA	CR NO 169/09	SUSHIL KUMAR VS VRSHA RANI	14.07.2011	DISPOSED OFF	932/F/2011	SH AJAY KUMAR KUJAR./ASJ/SE
43.	NA	CR NO 90/10	STATE VS PARSHANT VERMA	23.07.2011	DISMISSED	933/F/2011	SH AJAY KUMAR KUJAR./ASJ/SE
44.	NA	CA NO 129A/10	JAY PARKASH VS SUNITA CHOUHRY	26.07.2011	DISMISSED	934/F/2011	SH AJAY KUMAR KUJAR./ASJ/SE
45.	NA	CA NO 40/10	SMT.PUSHPA BISHT VS OM PRAKASH KOTNALA	06.04.2011	ALLOWED	935/F/2011	SH. DINESH KUMAR SHARMA/ASJ/SOUTH
46.	NA	CR NO 20/11	DHUV CHAND PATHAK VS AROOP RAI CHOUHRY	07.04.2011	DISMISSED	936/F/2011	SH. DINESH KUMAR SHARMA/ASJ/SOUTH
47.	NA	CA NO 10/11	SUNNY MADAN VS MADAN MOHAN WADHAWA	07.04.2011	DISMISSED	937/F/2011	SH. DINESH KUMAR SHARMA/ASJ/SOUTH
48.	NA	CA NO 01/11	RAJENDER KUMAR SHARMA VS STATE	13.04.2011	SET ASIDE	938/F/2011	SH. DINESH KUMAR SHARMA/ASJ/SOUTH
49.	NA	CR NO 07/11	SMT.RAM RANI VS STATE ETC	15.04.2011	DISMISSED	939/F/2011	SH. DINESH KUMAR SHARMA/ASJ/SOUTH
50.	NA	CR NO 17/08	SABA NASIR KHATRI VS SYED AHMED FAIZY	19.04.2011	ALLOWED	940/F/2011	SH. DINESH KUMAR SHARMA/ASJ/SOUTH
51.	NA	CA NO 05/10	POOJA UPRET VS DEVI DUTT UPRETI	20.04.2011	DISMISSED	941/F/2011	SH. DINESH KUMAR SHARMA/ASJ/SOUTH

52.	NA	CR NO 06/11	SANJAY MEHLA VS SMT.DARSHANA	21.04.2011	DISPOSED OFF	942/F/2011	SH. DINESH KUMAR SHARMA/ASJ/SOUTH
53.	NA	CR NO 51/09	SANJAY VS STATE	21.04.2011	WITHDRAW	943/F/2011	SH. DINESH KUMAR SHARMA/ASJ/SOUTH
54.	NA	CR NO 22/11	YIMLA SOOD VS STATE	28.04.2011	ALLOWED	944/F/2011	SH. DINESH KUMAR SHARMA/ASJ/SOUTH
55.	NA	CA NO 09/11	AMIN KHAN VS STATE	28.04.2011	ALLOWED	945/F/2011	SH. DINESH KUMAR SHARMA/ASJ/SOUTH
56.	NA	CA NO 11/11	NAVEEN KUMAR VS JAY KISHAN	04.05.2011	SET ASIDE	946/F/2011	SH. DINESH KUMAR SHARMA/ASJ/SOUTH
57.	NA	CA NO 26/07	RAVI CHANDRAN VS HEMA GANDHI	18.05.2011	WITHDRAW	948/F/2011	SH. DINESH KUMAR SHARMA/ASJ/SOUTH
58.	R0118302011	CR NO 24/11	SANJAY GHAI VS STATE	19.05.2011	DISPOSED OFF	949/F/2011	SH. DINESH KUMAR SHARMA/ASJ/SOUTH
59.	NA	CR NO 03/11	STATE VS (1)ANIL KUMAR (2)RANJEET CHAUHAN	25.05.2011	DISMISSED	951/F/2011	SH. DINESH KUMAR SHARMA/ASJ/SOUTH
60.	NA	CA NO 41/10	OM PARKASH SINGH VS STATE	03.06.2011	ALLOWED	952/F/2011	SH. DINESH KUMAR SHARMA/ASJ/SOUTH
61.	NA	CR NO 89/11	SH.D.L.GUPTA VS SMT.SARITA.ETC	10.10.2011	DISMISSED	953/F/2011	SH. AJAY KUMAR JAIN/ASJ-03/ SE
62.	NA	CR NO 99/11	NARENDERAJAIN VS NETTAR SINGH PATWAL	10.10.2011	DISMISSED	954/F/2011	SH. AJAY KUMAR JAIN/ASJ-03/ SE
63.	NA	CR NO 93/11	LT.COL PALVINDER ALHUWALI VS SMT.ANILA ALHUWALIA	20.10.2011	DISMISSED	955/F/2011	SH. AJAY KUMAR JAIN/ASJ-03/ SE
64.	R0250392011	CR NO 97/11	TARIQ MANSOOR VS SUBHAM ETC	22.10.2011	DISPOSED OFF	956/F/2011	SH. AJAY KUMAR JAIN/ASJ-03/ SE
65.	R0004812011	CR NO 59/11	ARUN KUMAR VS SMT.GEETA ETC	22.10.2011	ALLOWED	957/F/2011	SH. AJAY KUMAR JAIN/ASJ-03/ SE
66.	R0296762010	CA NO 14/10	AJAY KUMAR VS STATE	31.10.2011	DISPOSED OFF	958/F/2011	SH. AJAY KUMAR JAIN/ASJ-03/ SE
67.	R0113142011	CR NO 17/11	RAJENDRA SINGH VS STATE	02.07.2011	DISPOSED OFF	959/F/2011	MS.R.KIRAN NATH/ASJ-SOUTH
68.	NA	CR NO 05/11	VIJAY KHOSLA VS STATE & OTHERS	30.07.2011	DISMISSED	960/F/2011	MS.R.KIRAN NATH/ASJ/SOUTH
69.	R0224992009	CR NO 148/09	SUHAS CHAKMA VS SOUTH ASIA HUMAN RIGHTS DOCUMENTATION	20.07.2011	ALLOWED	961/F/2011	MS R KIRAN NATH/ASJ/SOUTH

			CENTRE & ORS				
70.	R0101402009	CR NO 189/09	SOUTH ASIA HUMAN RIGHTS DOCUMENTATION CENTRE & ORS VS STATE	20.07.2011	DISMISSED	962/F/2011	MS.R.KIRAN NATH/ASJ/SOUTH
71.	R0333552010	CR NO 126/10	ANITA MEHRA VS SATISH MEHRA	04.08.2011	WITHDRAW	964/F/2011	MS.R.KIRAN NATH/ASJ/SOUTH
72.	R0243082010	CR NO 114/10	SATISH MEHRA VS ANITA MEHRA	04.08.2011	WITHDRAW	965/F/2011	MS.R.KIRAN NATH/ASJ/SOUTH
73.	R0113082011	CR NO 19/11	VED PARKASH KANWAR VS C.B.I	08.08.2011	ALLOWED	966/F/2011	MS.R.KIRAN NATH/ASJ/SOUTH
74.	NA	CR NO 22/11	RAJENDER VS STATE	08/08/2011	DISMISSED	967/F/2011	MS.R.KIRAN NATH/ASJ/SOUTH
75.	NA	CA NO 17/11	COOPERATIVE THRIFT VS VIJAY SAXENA	10.08.2011	ALLOWED	968/F/2011	MS.R.KIRAN NATH/ASJ/SOUTH
76.	NA	CR NO 20/11	EDWIN GURUNG VS CHARAN SINGH TOKAS	18.08.2011	SET ASIDE	969/F/2011	MS.R.KIRAN NATH/ASJ/SOUTH
77.	NA	CR NO 04/11	SANJEEV MITTAL VS STATE	24.08.2011	ALLOWED	970/F/2011	MS.R.KIRAN NATH/ASJ/SOUTH
78.	NA	CR NO 37/07	SAI JAL URJA PVT.LTD VS ATR WAREHOUSING PVT.LTD	24.08.2011	SET ASIDE	971/F/2011	MS.R.KIRAN NATH/ASJ/SOUTH
79.	NA	CR NO 24/11	RAJENDER CHAWLA VS STATE	08.09.2011	DISPOSED OFF	973/F/2011	MS.R.KIRAN NATH/ASJ/SOUTH
80.	NA	CR NO 23/11	DEEPAK KR. VS STATE	12.09.2011	SET ASIDE	974/F/2011	MS.R.KIRAN NATH/ASJ/SOUTH
81.	NA	CR NO 144/10	NEERAJ GUPTA VS GOGIA CAP COM LTD.	13.09.2011	WITHDRAW	975/F/2011	MS.R.KIRAN NATH/ASJ/SOUTH
82.	R0165592011	CR NO 21/11	JASBIR SINGH RATHOR VS STATE	17.09.2011	WITHDRAW	976/F/2011	MS.R.KIRAN NATH/ASJ/SOUTH
83.	NA	CR NO 13/11	ASHISH SHARMA VS NAVEEN DHAWAN	20.09.2011	WITHDRAW	977/F/2011	MS.R.KIRAN NATH/ASJ/SOUTH
84.	NA	CA NO 16/11	RAJESH BENIWAL & OTHER VS STATE	27.09.2011	SET ASIDE	979/F/2011	MS.R.KIRAN NATH/ASJ/SOUTH
85.	R0255272011	CR NO 27/11	ASI.DURGESH KUMAR VS STATE	03.10.2011	ALLOWED	981/F/2011	MS.R.KIRAN NATH/ASJ/SOUTH
86.	NA	CR NO 29/11	DCM.SHRIRAM CONSOLIDATED VS RANJAN KUMAR DASS	15.07.2011	WITHDRAW	1004/F/2011	SII. V.K.KHANNA/ASJ/SOUTH EAST

87.	NA	CR NO 28/11	SUMAN MALHOTRA VS KANSHI RAM BANSAL	27.07.2011	WITHDRAW	1005/F/2011	SH. V.K.KHANNA/ASI/SOUTH EAST
88.	NA	CR NO 49/11	STATE VS YUSUF ETC	17.08.2011	DISMISSED	1006/F/2011	SH. V.K.KHANNA/ASI/SOUTH EAST
89.	NA	CR NO 21/11	RANVIR VS STATE	17.08.2011	ALLOWED	1007/F/2011	SH. V.K.KHANNA/ASI/SOUTH EAST
90.	NA	CA NO 105/10	RAMESH SHARMA VS STATE	20.08.2011	ALLOWED	1008/F/2011	SH. V.K.KHANNA/ASI/SOUTH EAST
91.	NA	CR NO 07/11	STATE VS VINOD KUMAR	23.08.2011	DISMISSED	1009/F/2011	SH. V.K.KHANNA/ASI/SOUTH EAST
92.	NA	CR NO 19/11	RAJESH KUMAR VS STATE	25.08.2011	ALLOWED	1010/F/2011	SH. V.K.KHANNA/ASI/SOUTH EAST
93.	NA	CA NO 13/11	KHUSHI RAM SAINI VS BABU RAM SAINI	29.08.2011	ALLOWED	1011/F/2011	SH. V.K.KHANNA/ASI/SOUTH EAST
94.	NA	CA NO 11/11	RAHUL TOMAR VS STATE	29.08.2011	ALLOWED	1012/F/2011	SH. V.K.KHANNA/ASI/SOUTH EAST
95.	NA	CR NO 26/11	SATBIR SINGH VERMA VS DHIRENDER CHAUHAN	30.08.2011	DISMISSED	1013/F/2011	SH. V.K.KHANNA/ASI/SOUTH EAST
96.	NA	CR NO 22/11	NEELAM BANATK VS M/S EXPEDITOR INTERNATIONAL INDIA	05.04.2011	DISMISSED	1014/F/2011	SH.ATUL KUMAR GARG /ASI/SOUTH-04
97.	NA	CA NO 17/11	KANWAR PAL VS STATE	07.04.2011	DISMISSED	1015/F/2011	SH.ATUL KUMAR GARG /ASI/SOUTH-04
98.	NA	CA NO 15/11	PREM SINGH VS STATE	07.04.2011	DISMISSED	1016/F/2011	SH.ATUL KUMAR GARG /ASI/SOUTH-04
99.	NA	CA NO 32/10	SARVESH KUMAR VS STATE	08.04.2011	DISMISSED	1017/F/2011	SH.ATUL KUMAR GARG /ASI/SOUTH-04
100.	NA	CA NO 22/11	RAJESH BHALLA VS KABITA BHALLA	24.04.2011	DISMISSED	1018/F/2011	SH.ATUL KUMAR GARG /ASI/SOUTH-04
101.	NA	CA NO 37/11	KABITA BHALLA VS RAJESH BHALLA	29.04.2011	DISMISSED	1019/F/2011	SH.ATUL KUMAR GARG /ASI/SOUTH-04
102.	NA	CA NO 07/11	NAGESH CHAND MISHRA VS STATE	30.04.2011	DISMISSED	1020/F/2011	SH.ATUL KUMAR GARG /ASI/SOUTH-04
103.	NA	CR NO 29/11	N.C.JOSHI VS STATE	04.05.2011	DISMISSED	1021/F/2011	SH.ATUL KUMAR GARG /ASI/SOUTH-04
104.	NA	CR NO 28/11	BANSH GOPAL SINGH VS STATE	04.05.2011	DISMISSED	1022/F/2011	SH.ATUL KUMAR GARG /ASI/SOUTH-04

105.	NA	CA NO 07/08/10	INDER PAL VS STATE	06.05.2011	DISMISSED	1023/F/2011	SH.ATUL KUMAR GARG /ASJ/SOUTH-04
106.	NA	CA NO 18/11	YASH PAL BAWA VS THE STATE	06.05.2011	WITHDRAW	1024/F/2011	SH.ATUL KUMAR GARG /ASJ/SOUTH-04
107.	NA	CR NO 10/11	EUSEBUI SUNNY VS STATE	13.05.2011	DISMISSED	1025/F/2011	SH.ATUL KUMAR GARG /ASJ/SOUTH-04
108.	NA	CA NO 23/11	ABHISHEK JAIN VS STATE	20.05.2011	DISPOSED	1026/F/2011	SH.ATUL KUMAR GARG /ASJ/SOUTH-04
109.	NA	CR NO 38/11	MOHD WAZIR VS STATE	26.05.2011	DISMISSED	1027/F/2011	SH.ATUL KUMAR GARG /ASJ/SOUTH-04
110.	NA	CR NO 36/11	PIARE LAL & PARDEEP KUMAR VS STATE	27.05.2011	DISMISSED	1028/F/2011	SH.ATUL KUMAR GARG /ASJ/SOUTH-04
111.	NA	CR NO 40/11	STATE VS RAVI KUMAR	06.06.2011	DISMISSED	1029/F/2011	SH.ATUL KUMAR GARG /ASJ/SOUTH-04
112.	NA	CR NO 33/11	SWAMI LAXMI NARAYAN VS OM PARKASHI	06.06.2011	DISMISSED	1030/F/2011	SH.ATUL KUMAR GARG /ASJ/SOUTH-04
113.	NA	CR NO. 01/11	CH. RAM PARKASHI VS O.P. THAKUR	29.11.2011	DISMISSED	1031/F/2011	SH. M.K. NAGPAL ASJ-SPL. JUDGE/NDPS/SAKET
114.	NA	CR NO. 251/09	M/S FITJEE LTD. VS NEERAJ SAXENA	15.11.2011	DISMISSED	1032/F/2011	MS. R. KIRAN NATH ASJ-01/SOUTH
115.	NA	CR NO. 119/2010	SURINDER SINGH VS SURENDER KR. GUPTA	17.11.2011	DISMISSED	1033/F/2011	MS. R. KIRAN NATH ASJ-01/SOUTH
116.	NA	CR NO. 06/11	PANKAJ GUPTA VS. GOGIA CAP. COM. LTD. & ORS	17.11.2011	DISMISSED	1034/F/2011	MS. R. KIRAN NATH ASJ-01/SOUTH
117.	NA	CR NO. 04/11	ASHOK GUPTA VS. GOGIA CAP. COM. LTD. & ORS	17.11.2011	DISMISSED	1035/F/2011	MS. R. KIRAN NATH ASJ-01/SOUTH
118.	NA	CR NO. 05/11	ASHA GUPTA VS. GOGIA CAP. COM. LTD. & ORS	17.11.2011	DISMISSED	1036/F/2011	MS. R. KIRAN NATH ASJ-01/SOUTH
119.	NA	CA NO. 21/11	SHAHID VS STATE	18.11.2011	SET ASIDE	1037/F/2011	MS. R. KIRAN NATH ASJ-01/SOUTH
120.	NA	CR NO. 30/11	ABHINAV JAIN	19.11.2011	DISMISSED	1038/F/2011	MS. R. KIRAN NATH ASJ-01/SOUTH
121.	NA	CR NO. 26/11	JAI PRAKASHI MAHTO VS URMILA DEVI	24.11.2011	ALLOWED	1039/F/2011	MS. R. KIRAN NATH ASJ-01/SOUTH
122.	R0064492011	CR NO. 14/11	BUDHAN RAM VS SHO	28.11.2011	DISMISSED	1040/F/2011	MS. R. KIRAN NATH ASJ-01/SOUTH

123.	R0181192011	CR NO. 87/11	GURPREET NARAINDAS VS RAM CHANDERA HARI RAM	01.11.2011	ALLOWED	1041/F/2011	SH. AJAY KUMAR JAIN ASJ-03/SAKET/SE
124.	R0154652011	CR NO.84/11	HIINDUSTAN EVREST V/S PUNJAB TOOL HOUSE	01.11.2011	ALLOWED	1042/F/2011	SH. AJAY KUMAR JAIN ASJ-03/SAKET/SE
125.	R0253952011	CR NO.103/11	RAMESH KR.V/S STATE	08.11.2011	DISMISSED OFF	1043/F/2011	SH. AJAY KUMAR JAIN ASJ-03/SAKET/SE
126.	R0270972011	CR NO.116/11	RELIGARE SEQRITIES V/S SATAE ETC	11.11.2011	ALLOWED	1044/F/2011	SH. AJAY KUMAR JAIN ASJ-03/SAKET/SE
127.	R0270942011	CR NO.115/11	RELIGARE SEQRITIES V/S SATAE ETC	11.11.2011	ALLOWED	1045/F/2011	SH. AJAY KUMAR JAIN ASJ-03/SAKET/SE
128.	R0270962011	CR NO.114/11	RELIGARE SEQRITIES V/S SATAE ETC	11.11.2011	ALLOWED	1046/F/2011	SH. AJAY KUMAR JAIN ASJ-03/SAKET/SE
129.	RO271012011	CR NO. 113/11	RELIGARE SEQRITES VS STATE ETC	11.11.2011	ALLOWED	1047/F/2011	SH. AJAY KUMAR JAIN ASJ-03/SAKET/SE
130.	R0270952011	CR NO. 112/11	RELIGARE SEQRITES VS STATE ETC	11.11.2011	ALLOWED	1048/F/2011	SH. AJAY KUMAR JAIN ASJ-03/SAKET/SE
131.	R0271042011	CR NO. 111/11	RELIGARE SEQRITES VS STATE ETC	11.11.2011	ALLOWED	1049/F/2011	SH. AJAY KUMAR JAIN ASJ-03/SAKET/SE
132.	R0271052011	CR NO. 110/11	RELIGARE SEQRITES VS STATE ETC	11.11.2011	ALLOWED	1050/F/2011	SH. AJAY KUMAR JAIN ASJ-03/SAKET/SE
133.	R0271022011	CR NO. 109/11	RELIGARE SEQRITES VS STATE ETC	11.11.2011	ALLOWED	1051/F/2011	SH. AJAY KUMAR JAIN ASJ-03/SAKET/SE
134.	R0271032011	CR NO. 108/11	RELIGARE SEQRITES VS STATE ETC	11.11.2011	ALLOWED	1052/F/2011	SH. AJAY KUMAR JAIN ASJ-03/SAKET/SE
135.	R0270982011	CR NO. 107/11	RELIGARE SEQRITES VS STATE ETC	11.11.2011	ALLOWED	1053/F/2011	SH. AJAY KUMAR JAIN ASJ-03/SAKET/SE
136.	R0264872011	CR NO.101/11	JAGJEET SINGH VS AMAR FASHION	05.11.2011	DISPOSED OFF	1054/F/2011	SH. AJAY KUMAR JAIN ASJ-03/SAKET/SE
137.	R0279792011	CR NO.119/11	ASHWANI KUMAR CHAWLA VS AMAR FASHION	19.11.2011	DISPOSED OFF	1055/F/2011	SH. AJAY KUMAR JAIN ASJ-03/SAKET/SE
138.	R0271002011	CR NO.106/11	RELIGARE SEQRITES VS STATE ETC	11.11.2011	ALLOWED	1057/F/2011	SH. AJAY KUMAR JAIN ASJ-03/SAKET/SE
139.	R0095982010	CA NO. 22/10	SUNITA GUPTA VS STATE	18.11.2011	DISMISSED	1058/F/2011	MS. KIRAN NATH ASJ -01/SAKET/SE
140.	R0062722011	CA NO.13/11	PUSHKAR SINGH VS STATE	05.07.2011	SET A SIDE	1059/F/2011	SH. DINESH KUMAR SHARMA ASJ-02/SAKET/SE

141.	R0066042011	CA NO.14/11	VINOD KUMAR VS STATE	11.07.2011	SET A SIDE	1060/F/2011	SH. DINESH KUMAR SHARMA ASJ-02/SAKET/SE
142.	NA	CA NO.02/11	SAGAR@SAGAR KATHAT	12.07.2011	SET A SIDE	1061/F/2011	SH. DINESH KUMAR SHARMA ASJ-02/SAKET/SE
143.	R0332992010	CR NO.110/10	NAVNEET AGARWAL VS MAX NEW YORK LIFE CO.	14.07.2011	DISMISSED	1062/F/2011	SH. DINESH KUMAR SHARMA ASJ-02/SAKET/SE
144.	NA	CR NO.129/10	NEELAM DEVI VS SATYA PRIYA MEHLAWAT	19.07.2011	ALLOWED	1063/F/2011	SH. DINESH KUMAR SHARMA ASJ-02/SAKET/SE
145.	R0053202011	CR NO.18/11	S. K SRIVASTAVA VS STATE	23.07.2011	SET A SIDE	1064/F/2011	SH. DINESH KUMAR SHARMA ASJ-02/SAKET/SE
146.	R0120622010	CA. NO 55/10	ANIL KUMAR BHAYANA VS MEENU NAVENEY	02.08.2011	DISMISSED	1065/F/2011	SH. AJAY KUMAR KUCHAR LD.ASJ-02 SAKET/SE
147.	R0120632010	CA. NO 53/10	ANIL KUMAR BHAYANA VS MEENU NAVENEY	02.08.2011	DISMISSED	1066/F/2011	SH. AJAY KUMAR KUCHAR LD.ASJ-02 SAKET/SE
148.	R0010812011	CA. NO 01/11	AMIYA ACHARYA VS STATE	08.08.2011	DISMISSED	1067/F/2011	SH. AJAY KUMAR KUCHAR LD.ASJ-02 SAKET/SE
149.	R0379792009	CA. NO 128/09	MITRESH KUMAR YADAV VS UMESH CHAND YADAV	10.08.2011	DISMISSED	1068/F/2011	SH. AJAY KUMAR KUCHAR LD.ASJ-02 SAKET/SE
150.	R0379782009	CA. NO 04/11	MITRESH KUMAR YADAV VS UMESH CHAND YADAV	10.08.2011	DISMISSED	1069/F/2011	SH. AJAY KUMAR KUCHAR LD.ASJ-02 SAKET/SE
151.	R0120002011	CR. NO 15/11	HILTI INDIA PVT LTD. VS JPS CORPORATION	11.08.2011	ALLOWED	1070/F/2011	SH. AJAY KUMAR KUCHAR LD.ASJ-02 SAKET/SE
152.	R007982010	CA. NO 04A/10	MAMTA SHARMA VS STATE	23.08.2011	DISMISSED	1071/F/2011	SH. AJAY KUMAR KUCHAR LD.ASJ-02 SAKET/SE
153.	R0292492009	CR. NO 128/09	STATE VS SURINDER KALRA	23.08.2011	DISMISSED	1072/F/2011	SH. AJAY KUMAR KUCHAR LD.ASJ-02 SAKET/SE
154.	R0065432011	CR. NO 11/11	STATE VS PARVEEN AHUJA	24.08.2011	DISMISSED	1073/F/2011	SH. AJAY KUMAR KUCHAR LD.ASJ-02 SAKET/SE
155.	R0941202008	CA. NO 15/08	GAUTAM PRASAD VS STATE	24.08.2011	DISMISSED	1074/F/2011	SH. AJAY KUMAR KUCHAR LD.ASJ-02 SAKET/SE
156.	R0536922008	CA. NO 66/09	STATE VS AMRISH PURI	24.08.2011	DISMISSED	1075/F/2011	SH. AJAY KUMAR KUCHAR LD.ASJ-02 SAKET/SE
157.	R0164792011	CR. NO 17/11	M/S CELLESTIL KNITS & FABRS PVT LTD VS M/S ATLANTIS INNOVATIONS & ORS.	25.08.2011	DISPOSED OFF	1076/F/2011	SH. AJAY KUMAR KUCHAR LD.ASJ-02 SAKET/SE
158.	R0016412011	CR. NO 03/11	VIKASH SINGH KALURA VS STATE	26.08.2011	ALLOWED	1077/F/2011	SH. AJAY KUMAR KUCHAR LD.ASJ-

							02 SAKET/SE
159.	R052132011	CA. NO 08/11	LAXMAN VS STATE	26.08.2011	DISMISSED	1078/F/2011	SH. AJAY KUMAR KUCHAR LD.ASJ-02 SAKET/SE
160.	R022222011	CA. NO 03/11	LT. CDR RITESH SURI VS LEKHA CHHABRA	29.08.2011	ALLOWED	1079/F/2011	SH. AJAY KUMAR KUCHAR LD.ASJ-02 SAKET/SE
161.	NA	CA. NO 12/11	SHAMSHER SINGH VS SHREE RAJEEV NAYER	30.08.2011	WITHDRAWN	1080/F/2011	SH. AJAY KUMAR KUCHAR LD.ASJ-02 SAKET/SE
162.	NA	CA. NO 11/11	HARJEET SINGH VS RAJEEV NAYER	30.08.2011	WITHDRAWN	1081/F/2011	SH. AJAY KUMAR KUCHAR LD.ASJ-02 SAKET/SE
163.	R0176632011	CR. NO 18/11	ARCHANA MAHESHVARI VS ASAD RAZA ZAIDI	30.11.2011	DISPOSED OFF	1082/F/2011	SH. AJAY KUMAR KUCHAR LD.ASJ-02 SAKET/SE
164.	NA	CA. NO 13/11	CENTRAL HIMALAYAS LAND DEVELOPMENT VS DEEPAK ANAND MASIH	14.09.2011	ALLOWED	1083/F/2011	PINKI ASJ-01 SAKET COURT/SE
165.	NA	CR. NO 45/11	SUNIL KUMAR VS STATE	20.09.2011	DISMISSED	1084/F/2011	PINKI ASJ-01 SAKET COURT/SE
166.	NA	CA. NO 15/11	RAM BAKSH VS STATE	20.09.2011	ALLOWED	1085/F/2011	PINKI ASJ-01 SAKET COURT/SE
167.	NA	CR. NO 03/11	MADHUR MITTAL VS M/S PHOENIX INTERNATIONAL LTD	12.10.2011	DISMISSED	1086/F/2011	PINKI ASJ-01 SAKET COURT/SE
168.	NA	CR. NO 04/11	MADHUR MITTAL VS M/S PHOENIX INTERNATIONAL LTD	12.10.2011	DISMISSED	1087/F/2011	PINKI ASJ-01 SAKET COURT/SE
169.	NA	CR. NO 06/11	MADHUR MITTAL VS M/S PHOENIX INTERNATIONAL LTD	12.10.2011	WITHDRAWN	1088/F/2011	PINKI ASJ-01 SAKET COURT/SE
170.	NA	CR. NO 05/11	MADHUR MITTAL VS M/S PHOENIX INTERNATIONAL LTD	12.10.2011	WITHDRAWN	1089/F/2011	PINKI ASJ-01 SAKET COURT/SE
171.	NA	CR. NO 07/11	MADHUR MITTAL VS M/S PHOENIX INTERNATIONAL LTD	12.10.2011	WITHDRAWN	1090/F/2011	PINKI ASJ-01 SAKET COURT/SE
172.	NA	CA. NO 18/11	GHANSHYAM CHAUDHARY VS STATE	20.10.2011	ALLOWED	1091/F/2011	PINKI ASJ-01 SAKET COURT/SE
173.	NA	CR. NO 40/11	RELIGARE SECURITIES LTD VS STATE ANR	22.10.2011	ALLOWED	1092/F/2011	PINKI ASJ-01 SAKET COURT/SE
174.	NA	CR. NO 41/11	RELIGARE SECURITIES LTD VS STATE ANR	22.10.2011	ALLOWED	1093/F/2011	PINKI ASJ-01 SAKET COURT/SE
175.	NA	CR. NO 43/11	RELIGARE SECURITIES LTD VS STATE ANR	22.10.2011	ALLOWED	1094/F/2011	PINKI ASJ-01 SAKET COURT/SE

176.	NA	CR. NO 42/11	RELIGARE SECURITIES LTD VS STATE ANR	22.10.2011	ALLOWED	1095/F/2011	PINKI ASJ-01 SAKET COURT/SE
177.	R0164662011	CR. NO 43/11	STATE VS JAIVINDER SINGH	05.07.2011	DISMISSED	1096/F/2011	SH. ATUL KUMAR GARG ASJ-04 SAKET COURT /S
178.	R0057942012	CR.NO 46/11	VIJAY LAXMI VS STATE	12.07.2011	DISMISSED	1097/F/2011	SH. ATUL KUMAR GARG ASJ-04 SAKET COURT /S
179.	R0057952012	CR. NO 45/11	SHAKUNTLA DEVI VS STATE	12.07.2011	DISMISSED	1098/F/2011	SH. ATUL KUMAR GARG ASJ-04 SAKET COURT /S
180.	R0088272011	CR. NO 32/11	MOHD. HANEEF VS STATE	12.07.2011	ALLOWED	1099/F/2011	SH. ATUL KUMAR GARG ASJ-04 SAKET COURT /S
181.	R0101322010	CA. NO 06/10	RAJPAL BANGA VS SAVITA BANGA	15.07.2011	DISMISSED	1100/F/2011	SH. ATUL KUMAR GARG ASJ-04 SAKET COURT /S
182.	R0164732011	CR. NO 44/11	SURENDER SINGH VS STATE	18.07.2011	DISMISSED	1101/F/2011	SH. ATUL KUMAR GARG ASJ-04 SAKET COURT /S
183.	R0183822011	CR. NO 48/11	AJAY KATARIA VS STATE	09.08.2011	SET A SIDE	1102/F/2011	SH. ATUL KUMAR GARG ASJ-04 SAKET COURT /S
184.	R0151902010	CA NO 11/10	JAGMALI DEVI VS DR RAKSHITA SHARMA	09.08.2011	SET ASIDE	1103/F/2011	SH.ATUL KUMAR GARG /ASJ/SOUTH-04
185.	R0184032011	CR NO 49/11	STATE VS KULDEER SINGH	10.08.2011	DISMISSED	1104/F/2011	SH.ATUL KUMAR GARG /ASJ/SOUTH-04
186.	R0128862011	CA NO 24/11	NAND KISHOR BHAI VS DARSHAN SINGH	10.08.2011	DISMISSED	1105/F/2011	SH.ATUL KUMAR GARG /ASJ/SOUTH-04
187.	R0106542010	CR NO 37/11	MALAY KUMAR VS STATE	03.08.2011	DISMISSED	1106/F/2011	SH.ATUL KUMAR GARG /ASJ/SOUTH-04
188.	R0086662011	CR NO 30/11	THOMAS MATHAI VS MANJU GROVER	25.08.2011	DISMISSED	1107/F/2011	SH.ATUL KUMAR GARG /ASJ/SOUTH-04
189.	R0094432010	CR NO 08/10	AMIT MITTAL VS VIJAY DADA	26.08.2011	DISMISSED	1108/F/2011	SH.ATUL KUMAR GARG /ASJ/SOUTH-04
190.	R0016042011	CA NO 28/11	VIKASH VS POONAM	27.08.2011	DISMISSED	1109/F/2011	SH.ATUL KUMAR GARG /ASJ/SOUTH-04
191.	R0193162010	CR NO 14/10	KULDEEP SINGH VS M/S EAST WEST LINKER	30.08.2011	SET ASIDE	1110/F/2011	SH.ATUL KUMAR GARG /ASJ/SOUTH-04
192.	NA	CA NO10/11	SYAD MOHD NADEEM @ MOHSIN VS SMT.NAZIA NIZAMI	23.05.2011	DISMISSED	1111/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
193.	NA	CR NO 80/11	PHOOL KUMAR VS STATE	01.06.2011	ALLOWED	1112/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE

194.	NA	CR NO 94/11	K. NAGENDERA RAO VS STATE	01.06.2011	DISMISSED	1113/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
195.	NA	CR NO 119/11	BIJUSHAN KUMAR VS STATE	01.06.2011	ALLOWED	1114/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
196.	NA	CR NO 40/11	M/S LEO EARTHMOVERS PVT. LTD VS MR. RP. SINGH KUMAR SHARMA	02.06.2011	DISMISSED	1115/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
197.	NA	M NO 33/11	AFROZ VS STATE	03.06.2011	DISPOSED OFF	1116/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
198.	NA	CR NO 136/11	SADDAM HUSIN VS STATE	08.06.2011	ALLOWED	1117/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
199.	NA	CR NO 137/11	MAHI PAL VS STATE	08.06.2011	DISPOSED OFF	1118/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
200.	R0048542009	CC NO 424/07	BSES R.P. LTD VS ANIL KUMAR	06.07.2011	AQUITTED	1173/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
201.	R0040092010	CC NO 484/09	BSES R.P. LTD VS RAJENDER PARKESH	28.07.2011	DISMISSED	1203/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
202.	R0000482009	CC NO 837/06	BSES R.P. LTD VS AZAD SINGH	30.07.2011	AQUITTED	1205/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
203.	R0141192011	CC NO 183/11	BSES R.P. LTD VS NADEEM ALI & ETC	09.08.2011	SATTLED	1212/F/2011	SH. NAROTTAM KAUSHAL ASJ/ELECT/SOUTH
204.	NA	CR NO 43/11	RAJIV YADAV VS STATE	19.05.2011	ALLOWED	1218/F/2011	SH.V.K. KHANNA / ASJ-04/SE
205.	NA	CR NO 30/11	STATE VS RAVINDER KUMAR BHOGAL	29.09.2011	DISMISSED	1220/F/2011	SH.V.K. KHANNA / ASJ-04/SE
206.	NA	CA NO 16/11	SATISH KUMAR VS STATE	30.09.2011	DISMISSED	1221/F/2011	SH.V.K. KHANNA / ASJ-04/SE
207.	R0244892011	CR NO 28/11	SAJJAN SINGH VS STATE	05.12.2011	DISMISSED	1227/F/2011	MS.R.KIRAN NATH/ASJ/SOUTH
208.	NA	CA NO 14/11	YOGESH SHARMA VS STATE	16.12.2011	SET ASIDE	1228/F/2011	MS.R.KIRAN NATH/ASJ/SOUTH
209.	NA	CR NO 33/11	BABUL VS STATE	20.12.2011	WITHDRAW	1229/F/2011	MS.R.KIRAN NATH/ASJ/SOUTH
210.	NA	CR NO 27/11	SUSHIL STONE CRUSHING CO. VS NVY INDUSTRIES	10.10.2011	ALLOWED	1230/F/2011	MS.R.KIRAN NATH/ASJ/SOUTH
211.	NA	CR NO 28/11	JAGDISH VS DELHI ADMISTATION (STATE)	13.10.2011	DISMISSED	1231/F/2011	SH.V.K. KHANNA / ASJ-04/SE

212.	NA	CA NO 20/11	JEET SINGH VS STATE	14.10.2011	DISMISSED	1232/F/2011	SH.V.K. KHANNA / ASJ-04/SE
213.	NA	CR NO 07/11	MADAN LAL VS STATE	20.10.2011	ALLOWED	1233/F/2011	SH.V.K. KHANNA / ASJ-04/SE
214.	NA	CA NO 24/11	VINOD VS STATE	24.10.2011	AEQUITTED	1234/F/2011	SH.V.K. KHANNA / ASJ-04/SE
215.	NA	CR NO 47/11	JAIPAL VS SUMAN SEJWAL	29.10.2011	ALLOWED	1235/F/2011	SH.V.K. KHANNA / ASJ-04/SE
216.	NA	CR NO 41/11	JITENDER KAUR VS STATE	31.10.2011	WITHDRAW	1236/F/2011	SH.V.K. KHANNA / ASJ-04/SE
217.	NA	CA NO 21/11	RAJKUMAR @LALA VS STATE	31.10.2011	DISMISSED	1237/F/2011	SH.V.K. KHANNA / ASJ-04/SE
218.	NA	CA NO 15/11	BHOLA@ SONU VS STATE	31.10.2011	DISMISSED	1238/F/2011	SH.V.K. KHANNA / ASJ-04/SE
219.	NA	CA NO 20/11	MAHAPATI @ LAL PARI VS STATE	21.12.2011	ALLOWED	1239/F/2011	M/S. PINKI/ASJ-01,SOUTH EAST
220.	NA	CA NO 21/11	MUKESH RAM VS STATE	19.12.2011	ALLOWED	1240/F/2011	M/S. PINKI/ASJ-01,SOUTH EAST
221.	NA	CA NO 14/11	STATE VS NARESH KUMAR	08.11.2011	DISMISSED	1241/F/2011	SH.V.K. KHANNA / ASJ-04/SE
222.	NA	CR NO 100/10	AGGARWAL FINANCE COMPANY VS STATE	11.11.2011	REMAND BACK	1242/F/2011	SH.V.K. KHANNA / ASJ-04/SE
223.	NA	CR NO 51/11	SURESH KUMAR CHOPRA VS VIVEK GHAI	21.11.2011	ALLOWED	1243/F/2011	SH.V.K. KHANNA / ASJ-04/SE
224.	NA	CA NO 27/11	PHOOL JHADI VS STATE	23.11.2011	ADMONISHED	1244/F/2011	SH.V.K. KHANNA / ASJ-04/SE
225.	NA	CR NO 74/10	STATE VS V.P. AGGARWAL ETC	25.11.2011	DISMISSED	1245/F/2011	SH.V.K. KHANNA / ASJ-04/SE
226.	NA	CA NO 18/11	STATE VS DHARAMVIR @ PAPPAN	30.11.2011	DISMISSED	1246/F/2011	SH.V.K. KHANNA / ASJ-04/SE
227.	NA	CR NO 36/11	SUMAN MALHOTRA VS KANSHI RAM BANSALS	03.11.2011	ALLOWED	1247/F/2011	SH.V.K. KHANNA / ASJ-04/SE
228.	NA	CA NO 108/10	SH.LN. CHATURVADI VS STATE	05.10.2011	DISMISSED	1273/F/2011	M/S. PINKI/ASJ-01,SOUTH EAST
229.	R0314122011	CA NO 109/11	HARJINDER SINGH VS ANIL KUMAR	15.12.2011	WITHDRAW	1274/F/2011	SH. AJAY KUMAR JAIN/ASJ-03/ SE

230.	R0313462011	CA NO 108/11	DHEERAJ JOSHI VS STATE	17.12.2011	ADMONISHED	1275/F/2011	SH. AJAY KUMAR JAIN/ASJ-03/ SE
231.	R0269532011	CR NO 104/11	MOHD. IRFAN VS SMT. HARIN KHATUN	24.12.2011	DISMISSED	1277/F/2011	SH. AJAY KUMAR JAIN/ASJ-03/ SE
232.	NA	CR NO 66/11	SANGEETA SHAH VS STATE	23.12.2011	ALLOWED	1294/F/2011	SH.V.K. KHANNA / ASJ-04/SE
233.	NA	CA NO 05/11	GURVIRINDER SINGH VS STATE	02.08.2011	DISPOSED OFF	1295/F/2011	SH. DINESH KUMAR SHARMA ASJ-02/SAKET/SE
234.	NA	CA NO 20/11	KAVITA VS STATE	06.08.2011	ALLOWED	1296/F/2011	SH. DINESH KUMAR SHARMA ASJ-02/SAKET/SE
235.	NA	CR NO 29/09	ANSHUMAN BHATT & ORS VS STATE	12.08.2011	WITHDRAW	1297/F/2011	SH. DINESH KUMAR SHARMA ASJ-02/SAKET/SE
236.	NA	CR NO 37/09	SUKHBIR SINGH RANDHAWA VS STATE	12.08.2011	ACCEPTED	1298/F/2011	SH. DINESH KUMAR SHARMA ASJ-02/SAKET/SE
237.	NA	CA NO 38/09	SMT. POONAM VS MAHENDER KUMAR	12.08.2011	REMAND BACK	1299/F/2011	SH. DINESH KUMAR SHARMA ASJ-02/SAKET/SE
238.	NA	CR NO 02/11	GOVT OF NCT OF DELHI BASSURDDIN @ STATE	25.08.2011	DISPOSED OFF	1300/F/2011	SH. DINESH KUMAR SHARMA ASJ-02/SAKET/SE
239.	NA	CA NO 19/11	BIHUPENDER VS STATE	26.08.2011	PRTLY ALLOWED	1301/F/2011	SH. DINESH KUMAR SHARMA ASJ-02/SAKET/SE
240.	R0143342009	CA NO 16/10	SHEIKH MOHD ISMAIL VS SMT. RAVIYA KHATOON	24.12.2011	DISMISSED	1278/F/2011	SH. AJAY KUMAR JAIN/ASJ-03/ SE
241.	R0170762011	CA NO 96/11	STATE VS ISRAILM HUSSAIN	21.12.2011	CONVICTED	1276/F/2011	SH. AJAY KUMAR JAIN/ASJ-03/ SE
242.	NA	CA NO 30/11	PHOOLO DEVI @ RAM PYARI VS STATE	02.12.2011	ADMONISHED	1279/F/2011	SH.V.K. KHANNA / ASJ-04/SE
243.	NA	CA NO 29/11	KANTA @ SHANTI VS STATE	02.12.2011	ADMONISHED	1280/F/2011	SH.V.K. KHANNA / ASJ-04/SE
244.	NA	CA NO 32/11	SHIKHA MATHUR VS ANIL BAHDUR MATHUR	05.12.2011	SET ASIDE	1281/F/2011	SH.V.K. KHANNA / ASJ-04/SE
245.	NA	CA NO 37/11	MOHD. BASSI VS STATE	09.12.2011	ADMONISHED	1282/F/2011	SH.V.K. KHANNA / ASJ-04/SE
246.	NA	CA NO 35/11	BANTI VS STATE	09.12.2011	ADMONISHED	1283/F/2011	SH.V.K. KHANNA / ASJ-04/SE
247.	NA	CR NO 58/11	DIIARAM SINGH YADAV VS GEETA BHAKTI	09.12.2011	ALLOWED	1284/F/2011	SH.V.K. KHANNA / ASJ-04/SE

248.	NA	CR NO 45/11	THE SAHYOG CREDIT CO. OPERATIVE SOCIETY LTD VS NATIONAL MINORITIES DEVELOPMENT FINANCE CORPORATION	16.12.2011	ALLOWED	1285/F/2011	SH.V.K. KHANNA / ASJ-04/SE
249.	NA	CR NO 46/11	THE SAHYOG CREDIT CO. OPERATIVE SOCIETY LTD VS NATIONAL MINORITIES DEVELOPMENT FINANCE CORPORATION	16.12.2011	ALLOWED	1286/F/2011	SH.V.K. KHANNA / ASJ-04/SE
250.	NA	CR NO 63/11	NEERA MAHAJAN VS SURENDER SINGH YADAV	16.12.2011	ALLOWED	1287/F/2011	SH.V.K. KHANNA / ASJ-04/SE
251.	NA	CR NO 42/11	RAMMEHAR DAHIYA VS M.TEC DEVELOPERS	16.12.2011	WITHDRAW	1288/F/2011	SH.V.K. KHANNA / ASJ-04/SE
252.	NA	CA NO 26/11	RAMESH KUMARI VS BOBBY MEHRA	19.12.2011	CONVICTION UPHELD	1289/F/2011	SH.V.K. KHANNA / ASJ-04/SE
253.	NA	CR NO 34/11	REAL SERVICES VS RITU JOSHI	19.12.2011	DISMISSED	1290/F/2011	SH.V.K. KHANNA / ASJ-04/SE
254.	NA	CR NO 73/11	NARESH KUMAR VS STATE	21.12.2011	SET ASIDE	1291/F/2011	SH.V.K. KHANNA / ASJ-04/SE
255.	NA	CA NO 36/11	DEVENDER KUMAR SAINI VS RAHUL SAINI	20.12.2011	COMPROMISED	1292/F/2011	SH.V.K. KHANNA / ASJ-04/SE
256.	NA	CR NO 20/11	BLUE COST HOTELS VS STATE	20.12.2011	DISMISSED	1293/F/2011	SH.V.K. KHANNA / ASJ-04/SE
257.	NA	CA NO 25/10	SUNIL KUMAR VS KUSUM & ORS	20.09.2011	DISMISSED	1309/F/2011	SH.V.K. KHANNA / ASJ-04/SE
258.	NA	CR NO 22/11	ANAND NAWANI VS SADGUNA BEN & ANR	20.09.2011	SET ASIDE	1310/F/2011	SH.RAJEEV BANSAL/ASJ-03,SOUTH
259.	NA	CR NO 38/10	SANJAY SHARMA VS BHAWNA SHARMA	21.09.2011	DISMISSED	1311/F/2011	SH.RAJEEV BANSAL/ASJ-03,SOUTH
260.	NA	CR NO 52/10	VEEKAY SURGICAL PVT. LTD. VS MEDICARE DISPOSABLE	26.09.2011	DNM	1312/F/2011	SH.RAJEEV BANSAL/ASJ-03,SOUTH
261.	NA	CR NO 11/10	SMT. KANAK SINGH VS STATE	27.09.2011	ALLOWED	1313/F/2011	SH.RAJEEV BANSAL/ASJ-03,SOUTH
262.	NA	CR NO 26/10	SATYA PARKASH JOON VS STATE	28.09.2011	DAW	1314/F/2011	SH.RAJEEV BANSAL/ASJ-03,SOUTH
263.	NA	CR NO 41/11	PRATAP KUMAR JENA VS STATE OF	29.09.2011	PARTLY	1315/F/2011	SH.RAJEEV BANSAL/ASJ-03,SOUTH

			NCT OF DELHI		ALLOWED		
264.	NA	CA NO 28/11	DR. MAHESH CHANDRA VS THE STATE	05.10.2011	DISMISSED	1316/F/2011	SH.RAJEEV BANSAL/ASJ-03,SOUTH
265.	NA	CR NO 42/11	DEVVRAT VS STATE	01.10.2011	DISMISSED	1317/F/2011	SH.RAJEEV BANSAL/ASJ-03,SOUTH
266.	R0068442011	CR NO 10/11	NARENDER SINGH VS KULDEEP HUDDA & ORS	10.10.2011	DNM	1318/F/2011	SH.RAJEEV BANSAL/ASJ-03,SOUTH
267.	R0102102010	CR NO 12/11	DHARMENDRA & ANR VS STATE	10.10.2011	SET ASIDE	1319/F/2011	SH.RAJEEV BANSAL/ASJ-03,SOUTH
268.	R0022722010	CR NO 59/10	GHANSHYAM SONI VS BABY MUSKAN	13.10.2011	DISMISSED	1320/F/2011	SH.RAJEEV BANSAL/ASJ-03,SOUTH
269.	NA	CR NO 44/11	SONY INDIA PVT. LTD VS MRS. KALPANA U. SAHUJI	13.10.2011	DAW	1321/F/2011	SH.RAJEEV BANSAL/ASJ-03,SOUTH
270.	R0081572009	CR NO 49/10	ANIL KUMAR YADAV VS STATE	15.10.2011	PARTLY ALLOWED	1322/F/2011	SH.RAJEEV BANSAL/ASJ-03,SOUTH
271.	R0080142009	CR NO 50/10	(1) PRITHVI SINGH (2) NIRMALA VS STATE	15.10.2011	ALLOWED	1323/F/2011	SH.RAJEEV BANSAL/ASJ-03,SOUTH
272.	R0267522011	CR NO 46/11	SHARVAJ & ANR VS STATE	17.10.2011	DISMISSED	1324/F/2011	SH.RAJEEV BANSAL/ASJ-03,SOUTH
273.	R0216082011	CR NO 31/11	PAWAN CHAWLA VS STATE (NCT OF DELHI) & ANR	20.10.2011	DISMISSED	1325/F/2011	SH.RAJEEV BANSAL/ASJ-03,SOUTH
274.	NA	CR NO 47/11	M/S UNISSI INDIA PVT. LTD VS STATE OF NCT OF DELHI	24.10.2011	DAW	1326/F/2011	SH.RAJEEV BANSAL/ASJ-03,SOUTH
275.	R0251242010	CR NO 45/10	KULWANT KAUR VS MAAN SINGH	31.10.2011	DISMISSED	1327/F/2011	SH.RAJEEV BANSAL/ASJ-03,SOUTH
276.	R0277822010	CA NO 15/10	RANBIR SINGH VS STATE	31.10.2011	DISMISSED	1328/F/2011	SH.RAJEEV BANSAL/ASJ-03,SOUTH
277.	NA	CR NO 132/11	YAMA JARDEN VS STATE	04.07.2011	WITHDRAW	1329/F/2011	SH.RAJEEV BANSAL/ASJ-03,SOUTH
278.	NA	CR NO 69/11	SH. ARJUN DEEP SINGH DHALL VS STATE NCT OF DELHI	04.07.2011	ALLOWED	1330/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
279.	NA	CR NO 95/11	SH. RAJESH VS STATE	05.07.2011	ALLOWED	1331/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
280.	R0121142011	CR. NO 102/11	SH. RAJ BHADUR SINGH VS STATE	05.07.2011	DISMISSED	1332/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
281.	R0079072011	CR. NO 05/11	NITTEY VS STATE	05.07.2011	ALLOWED	1333/F/2011	SH.R.K. GAUBA DISTRIC JUDGE

							/ASJ/SE
282.	R0143192011	CR. NO 56/11	SH. DHANANJAY ROY VS STATE	06.07.2011	DISPOSED OFF	1334/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
283.	R0143182011	CR. NO 57/11	SH. DHANANJAY ROY VS STATE	06.07.2011	DISPOSED OFF	1335/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
284.	R0108872011	CR. NO 84/11	VED PRAKASH YADAV VS RAJESH KUMAR	06.07.2011	ALLOWED	1336/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
285.	R0127132011	CR. NO 39/11	RAM KUMAR PANCHAL VS AVDESH GUPTA & ANR	07.07.2011	DISPOSED OFF	1337/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
286.	R0127182011	CR. NO 40/11	SUNIL KUMAR VS STATE	07.07.2011	DISMISSED	1338/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
287.	R0160472011	CR. NO 154/11	R. P. SINGH VS DEEPAK SANDHU (EX ADG-DD) GEN	07.07.2011	DISMISSED	1339/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
288.	R0082882011	CR. NO 09/11	RAMESH VS STATE NCT OF DELHI	07.07.2011	ALLOWED	1340/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
289.	R0103082011	CR. NO 71/11	M/S NATIONAL PLYWOOD INDUSTRIES & ANR VS M/S SUPRA BSINESS P.V.T L.T.D	12.07.2011	DISPOSED OFF	1351/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
290.	R0073622011	CR. NO 01/11	STATE VVS VINOD @ BALI	12.07.2011	DISPOSED OFF	1352/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
291.	R0127162011	CR. NO 113/11	SMT. SUDESH VS STATE & ANR	12.07.2011	ALLOWED	1353/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
292.	R0121382011	CR. NO 101/11	MR. DIVESH GUPTA @ ANR VS SH. HARI SAHAMSHER KAVSHIK	12/07/2011	DISPOSED OFF	1354/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
293.	R0095262011	CR. NO 62/11	KARTAR SINGH VS STATE	13.07.2011	DISPOSED OFF	1355/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
294.	R0098282011	CR. NO 23/11	SMT. SHEFALI VS SII. SANJEEV BHASKAR DEVI	13.07.2011	DISMISSED	1356/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
295.	R0120892011	CR. NO 100/11	DR. ATUL ANAND VS STATE	13.07.2011	DISMISSED	1357/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
296.	R0074552011	CR. NO 23/11	SURESH CHAND SAINI VS SMT. BIMLA SAINI & ORS	13.07.2011	ALLOWED	1358/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
297.	R008/6682011	CR. NO 44/11	C.C SHARMA VS STATE	14.07.2011	DISMISSED	1359/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
298.	R0082912011	CR. NO 42/11	O. P GUPTA VS STATE	14.07.2011	DISMISSED	1360/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE

299.	R0164552011	CR. NO 150/11	CHET SINGH & ORS VS HASULI DEVI	14.07.2011	DISPOSED OFF	1361/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
300.	R0085222011	CR. NO 39/11	MR. RAJEN GUPTA VS STATE	14.07.2011	ALLOWED	1362/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
301.	R0123242011	CR. NO 107/11	RAHUL BISWASH VS STATE OF NCT OF DELHI	15.07.2011	REMAND BACK	1363/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
302.	R0177562011	CR. NO 167/11	ANAND KUMAR SHARMA VS THE STATE OF NCT OF DELHI	16.07.2011	DISMISSED	1364/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
303.	R0177592011	CR. NO 168/11	MS. SUNITA KAPIL VS MS. POONAM JAIN	16.07.2011	DISMISSED	1365/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
304.	R0177582011	CR. NO 169/11	MS. SUNITA KAPIL VS MS. POONAM JAIN	16.07.2011	DISMISSED	1366/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
305.	R0121522011	CR. NO 34/11	AMITABH GULATI VS STATE	18.07.2011	DISPOSED OFF	1367/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
306.	R0176162011	CR NO 173/11	SMT.RESHAM DEVI VS BHOOPESH KUMAR YADAV	18.07.2011	DISPOSED OFF	1368/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
307.	R0125292011	CR NO 111/11	MR. MICHAEL XAVIOR VS STATE	18.07.2011	DISMISSED	1369/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
308.	R0179342011	CA NO 73/11	SH. MANOJ SHARMA & ANR VS STATE	18.07.2011	DISMISSED	1370/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
309.	R0126132011	CR NO 112/11	DEEPAK PANDEY VS SMT. PARAMJEET KAUR & ANR	19.07.2011	ALLOWED	1371/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
310.	R0121512011	CR NO 99/11	SURESH KR. CHAUDHARY VS MRS. ANUPMA CHAUDHARY	19.07.2011	DISPOSED OFF	1372/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
311.	R0087912011	CA NO 12/11	LAL MOHAR RAJ VS STATE	20.07.2011	DISPOSED OFF	1373/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
312.	R0095042011	CR NO 60/11	MR. VIJAY KUMAR VS MRS. MEENA @ KAVITA	20.07.2011	DISPOSED OFF	1374/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
313.	R0091732011	CA NO 15/11	SHAMBHU SINGH VS STATE	19.07.2011	DISMISSED	1375/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
314.	R0133152011	CR NO 125/11	GENOME BIO TECH VS STATE VS STATE	20.07.2011	DISMISSED	1376/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
315.	R0127382011	CR NO 114/11	REKHA VS PREM CHAND	20.07.2011	ALLOWED	1377/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
316.	NA	TP(CRL) NO 21/11	STATE VS ANIL @ SONU & ORS	20.07.2011	DISPOSED OFF	1378/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE

317.	R0101752011	CA NO 24/11	SH. BISHAN SINGH @ VISHNU VS STATE OF DELHI	21.07.2011	DISMISSED	1379/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
318.	R0118702011	CR NO 97/11	MR. VICTOR MASIS VS STATE	21.07.2011	DISPOSED OFF	1380/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
319.	R0148442011	CA NO 61/11	MADAN MOHAN SINGH VS STATE	22.07.2011	DISMISSED	1381/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
320.	R0127912011	CR NO 115/11	SATENDER GIRJ @ RAHUL VS SMT. MANJU	22.07.2011	DISPOSED OFF	1382/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
321.	R0129382011	CR NO 118/11	MAHINDER SINGH CHABLA VS NEETA ROY & ORS	22.07.2011	DISMISSED	1383/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
322.	R0100372011	CR NO 65/11	SH. SATYA PRAKASH VS MASTER KUNAL & ORS	22.07.2011	DISPOSED OFF	1384/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
323.	R0132162011	CR NO 122/11	AKASH GHAI VS STATE	25.07.2011	DISMISSED	1385/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
324.	R0128882011	CA NO 45/11	PREM CHAND ARYA VS STATE	25.07.2011	DISMISSED	1386/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
325.	R0187932011	CR NO 176/11	RAJENDER VS STATE	25.07.2011	DISPOSED OFF	1387/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
326.	R0128612011	CR NO 117/11	HARESH CHAMER DHYANI VS MR. SUDHIR BAHUGUNA	26.07.2011	ALLOWED	1388/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
327.	R0143112011	CR NO 133/11	SUKHIBIR SINGH VS STATE NCT OF DELHI	26.07.2011	ALLOWED	1389/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
328.	R0186962011	TP(CRL) NO 22/11	DR.MONIKA BHAGAT VS JASBIR SINGH RATHOR	26.07.2011	DISPOSED OFF	1390/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
329.	R0189502011	CR NO 185/11	HARCHARAN SINGH MALHOTRA VS M/S CHAMPION COMPUTERS P. LTD	26.07.2011	DISPOSED OFF	1391/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
330.	R0189472011	CR NO 186/11	HARCHARAN SINGH MALHOTRA VS M/S CHAMPION COMPUTERS PVT LTD	26.07.2011	DISPOSED OFF	1392/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
331.	R0132282011	CA NO 47/11	RAJVIR VS STATE NCT OF DELHI	27.07.2011	DISMISSED	1393/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
332.	R0128192011	CR NO 116/11	SHILPI MODES PVT LTD VS STATE	27.07.2011	ALLOWED	1394/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
333.	R0140362011	CR NO 130/11	M/S RAJNI INDUSTRIES VS STATE	27.07.2011	ALLOWED	1395/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE

334.	R0140342011	CR NO 131/11	M/S RAINI INDUSTRIES VS STATE	27.07.2011	ALLOWED	1396/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
335.	R0163662011	CR NO 146/11	SURESH KR. GUPTA VS THE STATE & ORS	27.07.2011	DISPOSED OFF	1397/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
336.	NA	CR NO 182/11	M/S SAMBHAR CONSTRUCTION PVT LTD VS MR.SANJEEV PARKASH & ORS	27.07.2011	REMAND BACK	1398/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
337.	R0190982011	CA NO 84/11	RAJESH & ORS VS PARBHA	27.07.2011	DISPOSED OFF	1399/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
338.	R0158202011	CA NO 63/11	SMT. PREM BAVEJA VS SMT. KIRAN CHAUDHRY & ORS	28.07.2011	WITHDRAW	1400/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
339.	R0136442011	CR NO 126/11	BRJESH KUMAR TOMAR & ANR VS STATE	28.07.2011	ALLOWED	1401/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
340.	R0192232011	CR NO 187/11	GAUTAM AGGARWAL VS STATE	28.07.2011	DISPOSED OFF	1402/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
341.	R0181502011	CR NO 174/11	RAMAN KHANNA VS RAJEEV KUMAR	29.07.2011	DISPOSED OFF	1403/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
342.	R0122202011	CR NO 105/11	PAWAN CHAWLA VS STATE & ANR	29.07.2011	DISPOSED OFF	1404/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
343.	R0193302011	CR NO 190/11	ALOK MATHUR VS MUDITA MATHUR	29.07.2011	DISPOSED OFF	1405/F/2011	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
344.	R0014762011	CR NO 03/11	SHOPPER STOP LTD VS DELHI POLLUTION CONTROL COMMITTEE	29.04.2011	DISMISSED	1406/F/2011	RAJEEV BANSAL AS ASJ-03 SOUTH SAKET DISTRICT COURT
345.	R0094012011	CR NO 11/11	SOMNATH JHA VS STATE	03.11/2011	WITHDRAWN	1407/F/2011	RAJEEV BANSAL AS ASJ-03 SOUTH SAKET DISTRICT COURT
346.	R0272752010	CR. NO 39/10	STATE VS KARAMVEER SINGH	04.04.2011	DISMISSED	1408/F/2011	RAJEEV BANSAL AS ASJ-03 SOUTH SAKET DISTRICT COURT
347.	R0264862011	CR. NO 45/11	M/S SUREWIN MARKETING PVT. LTD	11.11.2011	ALLOWED	1409/F/2011	RAJEEV BANSAL AS ASJ-03 SOUTH SAKET DISTRICT COURT
348.	R0327192010	CR. NO 44/10	SURINDER KUMAR GUPTA VS BHAN PRAKASH VERMA	14.11.2011	DISMISSED	1410/F/2011	RAJEEV BANSAL AS ASJ-03 SOUTH SAKET DISTRICT COURT
349.	R0091742011	CR. NO 14/11	YOUNIS ALI VS ARPANA GEORGE	16.11.2011	DISMISSED	1411/F/2011	RAJEEV BANSAL AS ASJ-03 SOUTH SAKET DISTRICT COURT
350.	R0315422010	CR. NO. 02/10	OMWATI VS RANBIR SINGH	17.11.2011	DISMISSED	1412/F/2011	RAJEEV BANSAL AS ASJ-03 SOUTH SAKET DISTRICT COURT
351.	R0026762011	CR. NO. 07/11	KARTAR CHAND VS STATE	19.11.2011	PARTLY	1413/F/2011	RAJEEV BANSAL AS ASJ-03 SOUTH

352.	R0126372010	CR. NO. 25/10	M/S CONFRO AGRO LTD. VS I.R.E.D.A	19.11.2011	ALLOWED WITHDRAWN	1414/F/2011	SAKET DISTRICT COURT RAJEEV BANSAL AS ASJ-03 SOUTH SAKET DISTRICT COURT
353.	R0279992010	CR. NO. 27/10	RAHUL VS STATE	21.11.2011	ALLOWED	1415/F/2011	RAJEEV BANSAL AS ASJ-03 SOUTH SAKET DISTRICT COURT
354.	R0133922011	CR. NO. 15/11	SHIV KUMAR GUPTA VS RAM KEWAL SINGH CHAUHAN	23.11.2011	MODIFIED	1418/F/2011	RAJEEV BANSAL AS ASJ-03 SOUTH SAKET DISTRICT COURT
355.	R0133932011	CR. NO. 16/11	SHIV KUMAR GUPTA VS MAHESH KUMAR	23.11.2011	MODIFIED	1417/F/2011	RAJEEV BANSAL AS ASJ-03 SOUTH SAKET DISTRICT COURT
356.	R026222010	CR. NO. 17/10	DR. KARUNA SETHI VS STATE	22.11.11	DISMISSED	1416/F/2011	RAJEEV BANSAL AS ASJ-03 SOUTH SAKET DISTRICT COURT